

**CENTRAL ADMINISTRATIVE TRIBUNAL**  
**CIRCUIT BENCH AT RANCHI**

**C.P./106/2019**  
**(Arising out of O.A. NO732/2018)**

**CORAM**

**HON'BLE SHRI JAYESH V. BHAIKAVIA, MEMBER (JUDICIAL)**  
**HON'BLE SHRI DINESH SHARMA, MEMBER (ADMINISTRATIVE)**

**DATE OF ORDER 20.08.2019.**

Gupteshwar Sai S/o late Parshuram Sai, aged -39 years, resident of village & PO-  
Dumardih via Kurdeg-839212, PS-Kurdeg, District- Simdega, Jharkhand.

.....Applicant

**By advocate : Shri Rajendra Prasad**

Versus

Shri (Dr.) Santosh Kumar Kamila, Chief Postmaster General, Odia Circle,  
Bhubneshwar-751001, Additional Charge of the Chief Postmaster General  
Jharkhand Circle, PO-& PS- Doranda, Ranchi-834001, Jharkhand.

**By advocate : None**

.....Respondents

**ORDER (ORAL)**

**Jayesh V. Bhairavia, Member (Judl.)** :- The learned counsel for applicant  
seeks permission to withdraw this contempt petition.

Permission is granted. Accordingly, CP is dropped as withdrawn. Notices  
issued to the respondents stands discharged.

(Dinesh Sharma)  
Member (Admn.)

(Jayesh V. Bhairavia)  
Member (Judl.)

mks

